COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 337 OF 2018 &
IA NO. 524 OF 2019

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jindal Power Limited .... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Ms. Nishtha Kumar
Mr. Vikas Maini
Mr. Suhael Buttan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

ORDER

The stage of pleadings in this matter is closed.

List the matter for hearing on ***18.12.2019.***

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/pk